

at Bhopal and the factory was declared attached by the court order;

(d) whether any gas victims' organisations have moved the court for prevention of such dismantling; and

(e) if so, the steps taken by the Union Government to prevent such a move by the Union Carbide Company?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) Central Bureau of Investigation (CBI) has been informed by the Union Carbide India Limited (UCIL) that the work of inspection, cleaning and dismantling of plant, equipment, structures, tanks, vessels, etc. other than MIC structure, its storage area and/or sevin/MIC control room, was in progress.

(b), (c) and (e). The CBI has informed that the plant and equipments of UCIL, Bhopal, were not seized during investigations and these are not case properties of the criminal case against the accused persons. The factory was not declared attached by any Court Order. No action is therefore, considered necessary by the Government in this regard.

(d) An application has been filed in the court of the Chief Judicial Magistrate, Bhopal requesting for restraining Union Carbide Corporation (UCC) from alienating its properties before the final decision in the criminal case.

Bio-Gas plants

3221. SHRI THOTA SUBBARAO:
DR. K.V.R. CHOWDARY
DR. KRUPASINDHU
BHOI:

Will the PRIME MINISTER be pleased to state:

(a) the number of bio-gas plants in the country as on March, 31, 1994, State-wise;

(b) the number of biogas plants proposed to be installed during 1994-95 state-wise;

(c) whether there is any proposal to give the financial assistance to the State Government for the development of biogas plants and for research work; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): (a) Information is given in the enclosed *Statement-I*

(b) Information is given in the enclosed *Statement-II*

(c) and (d). Financial assistance is being provided to State Governments and nodal agencies for promotion and setting up of family type as well as community, institutional and night-soil based biogas plants during the year

1994-95 under two separate Central Sector Schemes, whereas funds for Research and Development on Biogas

are being sanctioned to universities, research organisations and other institutions on a project by project basis.

STATEMENT I

Number of Biogas Plants Set-up in different States and Union Territories upto March 31, 1994

State/Union Territory	Number of family type Biogas Plants	Number of Community, Institutional & Night-soil based Biogas Plants
Andhra Pradesh	152897	65
Arunachal Pradesh	126	—
Assam	13119	—
Bihar	80378	15
Goa	2293	—
Gujarat	231400	96
Haryana	26324	12
Himachal Pradesh	34150	3
Jammu & Kashmir	1067	4
Karnataka	136835	10
Kerala	40124	1
Madhya Pradesh	71713	84
Maharashtra	536533	178
Manipur	782	—
Meghalaya	329	—
Mizoram	1009	—
Nagaland	194	—

State/Union Territory	Number of family type Biogas Plants	Number of Community, Institutional & Night-soil based Biogas Plants
Orissa	94007	32
Punjab	24306	198
Rajasthan	50086	41
Sikkim	1215	—
Tamil Nadu	168266	69
Tripura	470	—
Uttar Pradesh	243128	236
West Bengal	73961	9
Andaman & Nicobar	108	—
Chandigarh	82	—
Dadra & Nagar Haveli	159	—
Daman & Diu	—	10
Delhi	629	—
Pondicherry	530	1
Others	1875	89
Total	1988095	1153

STATEMENT — II

Physical Targets Allocated to Different States/ Union Territories for Setting up of Biogas Plants during the Year 1994-95

State/Union Territory	Physical Targets (Nos.) Allocated	
	Family Type Biogas Plants	Community, Institutional & Night-soil Based Biogas Plants
Andhra Pradesh	20000	3
Arunachal Pradesh	10	—
Assam	1000	—
Bihar	3000	2
Goa	200	—
Gujarat	38000	7
Haryana	2000	2
Himachal Pradesh	1800	—
Jammu & Kashmir	50	—
Karnataka	18000	4
Kerala	1500	1
Madhya Pradesh	15000	10
Maharashtra	20000	27
Manipur	150	—
Meghalaya	100	—
Mizoram	100	—
Nagaland	100	—
Orissa	12000	2
Punjab	3000	20

State/Union Territory	Physial Targets (Nos.) Allocated	
	Family Type Biogas Plants	Community, Institutional & Night-soil Based Biogas Plants
Rajasthan	5000	1
Sikkim	150	1
Tamil Nadu	8000	20
Tripura	50	—
Uttar Pradesh	1000	40
West Bengal	6000	5
Andaman & Nicobar	5	—
Chandigarh	5	—
Dadra & Nagar Haveli	3	—
Daman & Diu	2	—
Delhi	10	5
Pondicherry	15	—
Others	34750	50
Total	200000	200

* Khadi and Village Industries Commission, National Dairy Development Board, and voluntary organisations.

Capital Outlays for Armed Forces

3222. SHRI AMAL DATTA: Will the PRIME MINISTER be pleased to state:

(a) the details of the expenditure incurred under the head capital outlay for the Army, the Navy and the Air Force separately; and

(b) the reasons for incurring additional expenditure over and above the budget estimate of 1993-94 and the details of the items on which the said expenditure incurred?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI